



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title: To all Licenced Insurance Brokers

Reference No.: IRDA/BRK/Misc/NOT/117/04/2014

Date: 15/05/2014

Brokers – On-Line Filing of annual returns

Reference is drawn to the Authority's circular reference 009/IRDA/BRO/May 06 dated 26.5.2006 vide which all brokers were directed to submit their annual returns through Portal. To facilitate the same, instructions in the form of a 'User Manual' was also made available.

However, it is observed that some brokers are still not filing their returns through this portal. The Authority is viewing this lapse very seriously and even warning letters have been issued to some of the brokers.

Through this communication, the need for online filing of returns is reemphazied. Please note that the Principal Officer has to strictly ensure compliance of the aforesaid circular & any failure to do so, will invite stringent action against the Principal Officer and also the Broking Company.

(Randip Singh Jagpal)
Sr. Joint Director